

Name of the corporate debtor: VIRATRA EXPORT PRIVATE LIMITED

Date of commencement of CIRP: Date of Order is 12/04/2023

List of creditors as on: 24/08/2023

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

### (Amount in ₹)

SI.	Name of Creditor	Details of	Claims received			Details of cl	aim admitted			Amount	Amount	Amount	Amount of claim	Remarks, if
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of	of contingent	of any Mutual	of claim not	under	any
		receipt		admitted	claim	covered	covered by	related	voting	claim	dues,	admitted	verificatio	
						by security	guarantee	party?	share in		that may		n	
						interest			СоС		be set-off			
1	State Bank of India	24.07.2023	2,86,68,192.37	0.00	Secured	2,79,00,000	2,79,00,000	No	-	2,86,68,192.37	Nil	Nil		The claim
					Financial									was received
					debt claim									after the
														90th day
														ending on
													I	11.07.2023. The IRP
														visited the
														Bank and
														the Bank
														informed
														that they
														don't want
														to proceed
														under the
														IBC, 2016
														and
														preferring
														SARFAESI
														process
														against the
														corporate
														debtor and
														the personal
														guarantor
						NAVEEN	,							
						Poon No				ļ				

		2,86,68,192.37	0.00			0	2,86,68,192.37		



# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI. No.	o. Category of Creditor		Summary of Claims received		Summary of Claims admitted		Amount of Claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of Claims			No. of Amount of Claims admitted					
	Secured financial creditors belonging to any class of creditors								1	
	Unsecured financial creditors belonging to any class of creditors								2	



3	Secured financial creditors (other than financial creditors belonging to any class of creditors)		2,86,68,192.37		0.00	2,86,68,192.37	2,86,68,192.37	0	3	The claim was received after the 90th day ending on 11.07.2023. The IRP visited the Bank and the Bank informed that they don't want to proceed under the IBC, 2016 and preferring SARFAESI process against the corporate debtor and the personal guarantor
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0.00	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	0	0.00		0.00				7	
8	Operational creditors (other than Workmen and Employees and Government Dues)		10,88,408.00	Regn.No. BBIIIPA-002/	10,88,408.00				8	The amount is admitted as per the NCLT Order dt-12.04.2023.

9	Other creditors, if any, (other than financial						 	9	
	creditors and operational creditors)								
	Total	2	2,97,56,600.37	1	10,88,408.00	2,86,68,192.37			



Date of commencement of CIRP: Date of Order is 12/04/2023

List of creditors as on: 24/08/2023

# List of operational creditors (Other than Workmen and Employees and Government Dues)

## (Amount in ₹)

SI.	Name of Creditor	Details of Clai	ms received		ı	Details of cl	aim admitted	I		Amount	Amount	Amount	Amount	Remarks, if
No.		Date of receipt	Amount claimed	Amount of claim admitted		covered	covered by		% of voting	of contingent	of any Mutual	of claim not	of claim under	any
							guarantee	party?	share in	claim	dues,	admitted	verification	
						security interest			CoC		that may be set-off			
1	Tushar Tradelink Private Limited	12.04.2023	1088408		Operational Debt		N.A.	No	N.A.	0	0	0	0	The amount is admitted as per the NCLT Order dt-12.04.2023.
									<u> </u>					
			10,88,408.00	10,88,408.00										

